

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 21st April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 98/2017 (M.A. No. 462/2017)	Charvi Mehra & Anr. Vs. Residents of A-108, Paryavaran Complex & Ors.	Mr. Charvi Mehra & Mr. Krishika Mehra, Applicant in person Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC
FOR HEARING			
2.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
3.	Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 320/2017)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB
4.	Original Application No. 283/2016 (M.A. No. 311/2017, M.A. No. 312/2017, M.A. No. 315/2017 & M.A. No. 322/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar & Mr. Shamshad Advs. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. U. Haider, Adv. for R-14 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28 Mr. Sumeer Sodhi, Adv. Mr. Urfee Haider, Adv.
5.	Original Application No. 296/2016	Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3
6.	Original Application No. 333/2016 (M.A. No. 441/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 & 4 Mr. Dileep Poolakkot, Adv. for R-2 Mr. Pradeep Misra, Adv. for -5 Mr. Saqib, Adv. for R-6

			Mr. B. V. Niren, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
7.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Abhishek Yadav, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv.
8.	Appeal No. 137/2015 (M.A. 1131/2015, M.A. 1131/2016 & M.A. 1233/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Shrey Kapoor, Adv. for R-2, 10 & 11 Mr. Lokendra Singh Kacchawa, Adv. for R-2 Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Sandeep Shah, Adv. for R-12 Mr. Kapil Joshi, Adv.
9.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
10.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
11.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. for R-7 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-8 Mr. Neelesh Sinha, Adv.
12.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-2, 4 to 7 Mr. Himanshu Pandey, Adv. for R-8 Mr. Suryanarayan Singh, Sr. AAG for HP